

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 02

Customs Appeal No. 135 of 2012

[Arising Out Of OIO-02-COMMR-ICD-SABERMATI-2012 Dated- 11/04/2012 passed by the Commissioner of CUSTOMS-AHMEDABAD)

Deepak N Chokshi

Director of M/s Dynamic Indusris Ltd. Plot No. 5501/2,
Phase-iii, Nr. Trikampura Cross Road, GIDC Vatva, Ahmedabad,
Gujarat-382445

.....Appellant

VERSUS

COMMISSIONER OF CUSTOMS-AHMEDABAD

Custom House, Near All India Radio, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

Shri Manish Jain, Advocate for the Appellant

Shri Girish Nair, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE DR. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 19.12.2025

DATE OF DECISION:19.06.2026

The appeal is disposed of. For order, see order of date in Customs Appeal No. 134 of 2012.

(DR. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)

Prachi